

Component Plan for Welfare of Scheduled Castes State-wise;

(b) if so, the total amount allocated from the Central funds;

(c) the share of the Maharashtra State in this Plan;

(d) whether Government of India intend to frame or have already framed the individual schemes on which the amounts of special component plan can be utilised;

(e) if so, the scheme-wise amount provided for by the Government of Maharashtra; and

(f) the share of the Central Government on these schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). All the States/UTs with a sizeable population of Scheduled Castes have formulated Special Component Plans. These Plans are part of the respective State Plans. The concept of Special Component Plan envisages identification of schemes from the State Plans under general sectors of development which would be of benefit to Scheduled Castes; qualification of funds from all relevant programmes under each sector; and determination of specific targets as to the number of families which are to be benefited from these programmes.

The Government of India gives an additive to the Special Component Plans in the form of Special Central Assistance. For 1981-82, an allocation of Rs. 110 crores has been made towards Special Central Assistance to the Special Component Plans.

(c) The size of the Special Component Plan of Maharashtra for 1981-82 is likely to be of the order of Rs. 4229.69 lakhs.

(d) As the schemes and the corresponding outlays included in the Special Component Plans for part of the State Plan, the question of Government of India evolving individual schemes on which the amounts of Special Component Plan can be utilised, does not arise. The Special Central Assistance is not based on schematic pattern of assistance. As a guideline, it has been laid down that Special Central Assistance should be used only for programmes of Economic Development for enabling the Scheduled Castes families to cross over the poverty line.

(e) The scheme-wise outlays from State Plan schemes brought into the Special Component Plan are shown in the Statement laid on the Table of the House. [*Placed in library. See no. LT-2772/81.*]

(f) A tentative allocation of Rs. 797.50 lakhs has been indicated towards Special Central Assistance to the Special Component Plan of Maharashtra during 1981-82.

News Item "Chinese F-6 for Pak"

2529. SHRI BALASAHEB VIKHE PATIL: Will the Minister of DEFENCE be pleased to state :

(a) whether his attention has been drawn to a press report published in the Business Standard of 8 June, 1981 under the heading 'Chinese F-6 for Pak';

(b) if so, whether Government have any information about the supply of F-6 Combat Aircraft by China to Pakistan; and what is their number;

(c) whether it is also a fact that China has given to Pakistan F-6 rebuild factory so that aircraft no longer have to be returned to Chinese for overhauling; and

(d) what is Government's reaction thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Government are aware that Pakistan has got F-6 aircraft from China. The exact number of aircraft supplied is not known.

(c) Government have seen reports to this effect.

(d) Government have taken cognizance of this while preparing for our defence preparedness.

Survey of Atrocities on Harijans

2530. SHRI R. N. RAKESH. Will the Minister of HOME AFFAIRS be pleased to state:—

(a) whether Central Government has conducted any study regarding the atrocities on Harijans during 1980-81, so far, State-wise;

(b) if so, the details thereof; and

(c) the steps Government have taken to protect the weaker sections of the Society ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The Government is fully alive to the problems faced by Harijans and want to put an end to this phenomenon of national shame. To keep itself informed, the Government have taken steps to collect information regularly from all the States and U.Ts, regarding monthly crime statistics where Scheduled Castes are victims and non-Scheduled Castes are the accused. Besides, reports are called for from the concerned State Governments in respect of crimes against Harijans appearing in news

items/VIP references/Social Welfare Organisations and other representations received from the general public. This gives us a fair idea about the dimensions of the problems and the nature of crime being committed on Scheduled Castes by non-Scheduled Castes.

Matters are discussed thoroughly with the State Governments at regional conferences from time to time and the implementation of the comprehensive guidelines of precautionary, preventive, punitive and rehabilitative measures to be taken for effectively dealing with the atrocities against Scheduled Castes is reviewed and monitored.

Consumer Price Index of Delhi

2531. SHRI SUSHIL BHATTACHARYA: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware about the faulty and misleading consumer price index of Delhi; and

(b) if so, what steps have been taken for correcting the Delhi's Consumer Price Index ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b). The Consumer Price Index Numbers for centres in the 1960-100 series are compiled in accordance with the methodology prescribed by the Technical Advisory Committee on Statistics of Prices and Cost of Living, constituted by the Department of Statistics of the Government of India. This method is followed in compiling the index for the Delhi centre.